

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 17/TT/2022

- Subject** : Petition for determination of transmission tariff for the 2019-24 tariff period for two assets under "Line bays associated with Northern region System Strengthening Scheme-XXXVI".
- Date of Hearing** : 24.11.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPLN) and 18 others
- Parties Present** : Shri Abhishek Kumar, Advocate, PTCUL
Shri Karan Arora, Advocate, PTCUL
Shri V.M. Kannan, Advocate, NRS XXXVI
Shri Mohit Mansharamani, Advocate, NRS XXXVI
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL
Shri D. K. Biswal, PGCIL
Shri Himanshu Baliyan, PTCUL
Shri Sandeep Kaushik, PTCUL
Shri Anmol Awadh, PTCUL

Record of Proceedings

Learned counsel for PTCUL sought time to file additional information in the matter.

2. The Commission permitted PTCUL to make its submissions and directed the Respondents to file their reply to the petition by 16.12.2022 and the Petitioner to file rejoinder, if any, by 26.12.2022.
3. The matter shall be listed for final hearing on 5.1.2023.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

